

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. C.P. (IB)-169(MB)/2019

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023**

NAME OF THE PARTIES: Varad Ventures Ltd
V/s
Punjab Small Industrial & Export &
Anr

APPEARANCE :

FOR THE APPLICANT : Adv. Prachi

FOR THE RESPONDENT No. 1 : Adv. Veerdhaval Kakade i/b
Prabhakar Jadhav

FOR THE RESPONDENT No. 2 : Adv. Rashid Boatwalla

Section: 30-31 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **28.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

18.01.2023
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)